

BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI

ORIGINAL APPLICATION NO. 42 OF 2022

IN THE MATTER OF:-

UTCHIMEDU ERI SANGAM,
PUDUCHERRY

APPLICANTS

Versus

GOVERNMENT OF PUDUCHERRY

RESPONDENTS

PAPER BOOK – I

INDEX

Sl. No.	Description	Page No.
1	Affidavit filed by Member Secretary, Puducherry Pollution Control committee (Respondent No. 6)	1 – 4

Through

A. Sathya Bama
Standing counsel for
Puducherry Pollution Control Committee

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO. 42 OF 2022 (SZ)

IN THE MATTER OF

UTCHIMEDU ERI SANGAM,
PUDUCHERRY

.... APPLICANT

: Versus:

GOVERNMENT OF PUDUCHERRY

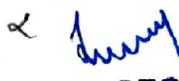
....RESPONDENTS

**AFFIDAVIT FILED BY THE MEMBER SECRETARY, PUDUCHERRY
POLLUTION CONTROL COMMITTEE (RESPONDENT NO. 06)**

I SMITHA.R, IAS, D/o Shri. P.G. Raghunathan Nair, aged 55 years, Member Secretary in the Puducherry Pollution Control Committee (PPCC), Government of Puducherry, do hereby solemnly affirm and sincerely state as follows based on the official records that is placed before me:

1. I respectfully submit that I am conversant with the facts of the case and competent to swear this affidavit in compliance to the order dated 23.05.2022 of this Hon'ble Tribunal in this Application.
2. I respectfully submit that, Puducherry Pollution Control Committee is designated authority to monitor the implementation of Solid Waste Management Rules, 2016 in the U.T. of Puducherry.
3. I respectfully submit that, the Commissioner of Bahour Commune Panchayat, Puducherry had submitted an application dated 21.03.2018 in Form-I prescribed under rule 15(y) of the Solid Waste Management Rules, 2016 seeking Authorization

Page No :1
Corrections :


**MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY.**

for collection and disposal of about 40 TPD of solid wastes generated in the Bahour Commune Panchayat and establishing a Resource Collection Centre at R.S. No. 18/3, Utchimedu Revenue Village, Thiruttukalam, Bahour Commune Panchayat, Puducherry (Annexure-I), which is the site under contention in this Application.

4. I respectfully submit that the proposed site at R.S. No.18/3, Uchimedu Revenue Village is Government Poramboke Land classified as "Kalam" as per Revenue Records, (place for thrashing of paddy) which is presently not in use and hence unobjectionable category. The site is away from residential units, educational institutes and highway. The site is not in Utchimedu lake. The tank bund road separates the site from the lake.

6. I respectfully submit that, in compliance with rule 16(e) of Solid Waste Management Rules, 2016, Puducherry Pollution Control Committee (PPCC) issued authorization in Form-II to Bahour Commune Panchayat (BCP) for collection and disposal of solid waste at R.S.No.18/3, Utchimedu Revenue Village, Thiruttukalam, Bhaour Commune Panchayat, Puducherry vide No.8429 / PPCC / SWM / Autho / JSA / 2018 / 12, dated 16.04.2018. (Annexure-II). But the site was not put to use by the Commune Panchayat.

7. I respectfully submit that, the Commissioner of Bahour Commune Panchayat applied for establishing a Material Recovery Facility in the same site vide application dated 06.11.2019 and 28.01.2020 (Annexure-III & IV) and PPCC issued authorization for a period of one year vide No. 8429/ PPCC / SWM / Autho / JSA / 2020 /31 dt. 21.04.2020 (Annexure-V). Subsequently, the authorization was renewed for further period of one year vide No. 8429 / PPCC / SWM / Autho /JSA/2021/984, dated 08.09.2021. (Annexure- VI).

8. I respectfully submit that, the disputed site was not put in use by the Commune Panchayat after the Authorization stated in above para was issued and the solid waste collected from Bahour Commune Panchayat was being dumped on the road side near Kaniyakoil to Bahour main road and near irrigation canal. Based on a news item that appeared in The Hindu dated 28.10.2021, the site was inspected by the official of

PPCC on 28.10.2021 and direction was issued to the Commissioner of Bahour Commune Panchayat under Section 5 of Environment (Protection) Act, 1986 to stop the dumping of solid waste in unauthorized sites and clear the dumped waste immediately and utilize the authorized site for solid waste management (Annexure-VII). In response to the direction of PPCC, the Commissioner of Bahour Commune Panchayat had stopped the dumping of solid waste and shifted the solid wastes to PPCC authorized site of R.S. No. 18/3 of Utchimedu Revenue Village.

10. I respectfully submit that, the Bahour Commune Panchayat started utilizing the authorized site at R.S. No. 18/3 of Utchimedu Revenue Village for disposal of solid waste only from November 2021 and immediately stopped using it in December 2021 within a period of one month due to public objection. The Commissioner of Bahour Commune Panchayat vide letter dated 28.12.2021 (Annexure – VIII) informed that the solid wastes are being directly transported to the Kurumbabet Resource Recovery Park maintained by Oulgaret Municipality from 15.12.2022 onwards. The Commissioner also informed that a proposal has been submitted to the Local Administration Department for establishing a Resource Recovery Park at the authorized site at R.S. No. 18/3 of Utchimedu Revenue Village.

11. I respectfully submit that, PPCC has not issued any authorization for disposal of solid wastes in the Utchimedu Lake and no solid waste was dumped in the lake. While issuing authorization to Bahour Commune Panchayat for disposing solid waste at R.S. No. 18/3, Uchimedu Revenue Village, Bahour Commune Panchayat, Puducherry all the environment factors were duly considered by PPCC. It is submitted that the proposed site is not a water body and it is a Government Poramboke land classified as “Kalam” as per revenue records. The site is not in the Utchimedu lake and it is separated from the lake by the tank bund road.

12. I respectfully submit that, the Puducherry Pollution Control Committee is earnestly enforcing all the provisions of the Solid Waste Management Rules, 2016 and strives to protect water bodies and public health. The factual position is submitted accordingly before this Hon’ble Tribunal.

13. I most respectfully pray that this Hon'ble Tribunal may be pleased to consider the above submissions and pass further orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case.

Solemnly affirmed at Puducherry
on this the 20th day of July, 2022
and signed his name
in my presence



SMITHA.R
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY.
Before Me

MWS 20/7/2022
M. SIVAPRAKASH, B.L.,
ADVOCATE & NOTARY PUBLIC
Govt. of India
Regd. No. 7933/2010
No.6, IIIrd CROSS, ILANGO NAGAR
PUDUCHERRY - 705 011

VERIFICATION

Verified at Puducherry on this 20th day of July, 2022 that the contents of the above affidavit are true to the best of my knowledge and belief and nothing has been concealed therein.

SMITHA.R
DEPONENT

SMITHA.R
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY.



SIGNED BEFORE ME

MWS 20/7/2022
M. SIVAPRAKASH, B.L.,
ADVOCATE & NOTARY PUBLIC
Govt. of India
Regd. No. 7933/2010
No.6, IIIrd CROSS, ILANGO NAGAR
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PAPER BOOK – II

INDEX

Sl. No.	Description	Page No.
1	Application of Bahour Commune Panchayat dated 21.03.2018 for Authorization under Solid Waste Management Rules, 2016	1 - 4
2	Authorization dated 16.04.2018 issued by Puducherry Pollution Control Committee to Bahour Commune Panchayat under Solid Waste Management Rules, 2016	5 - 6
3	Application of Bahour Commune Panchayat dated 06.11.2019 for Authorization under Solid Waste Management Rules, 2016	7 - 14
4	Letter dated 28.01.2020 of Bahour Commune Panchayat for Authorization under Solid Waste Management Rules, 2016	15
5	Authorization dated 16.04.2020 issued by Puducherry Pollution Control Committee to Bahour Commune Panchayat under Solid Waste Management Rules, 2016	16 - 17
6	Renewal of Authorization dated 08.09.2021 issued by Puducherry Pollution Control Committee to Bahour Commune Panchayat under Solid Waste Management Rules, 2016	18
7	Direction dated 11.11.2021 issued by Puducherry Pollution Control Committee to Bahour Commune Panchayat	19
8	Letter dated 28.12.2021 of Bahour Commune Panchayat intimating stoppage of solid waste dumping in the disputed site.	20

Through

A. Sathya Bama
Standing counsel for
Puducherry Pollution Control Committee

BAHOUR COMMUNE PANCHAYAT
BAHOUR

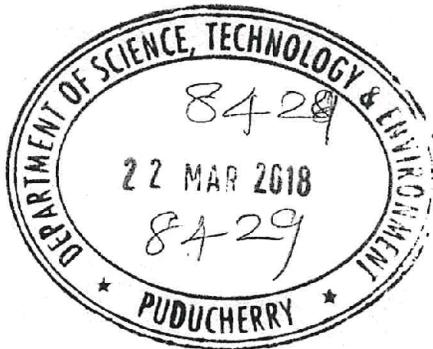
No.1-39/2018/BCP/RBD. 1294

Bahour, Dated:-

21 MAR 2018

To

The Member Secretary,
Puducherry Pollution Control Committee,
Department of Science, Technology and Environment,
III Floor, Housing Board Building,
Anna Nagar,
Puducherry.



Sir,

Sub:-Bahour Commune Panchayat – Application for obtaining Authorisation
in Form-I and Annual Report in Form-IV – Furnished – Regarding.

Ref:-This office letter of even No. dated 7.11.2017.

With reference to the letter cited wherein this Commune Panchayat has sought for authorization to dump the garbages generated in this Commune Panchayat (15 Village Panchayats) at Thiruttukalam adjacent to the thrashing floor in Utchimedu Revenue Village of Bahour Commune as the existing dumping yard near M/s.Inox Air Products Ltd., Bahour road, has already reached full capacity of garbages. As the present Resource Collection Center at M/s.Inox Air Products Ltd., Bahour is situated at the Main road with open view, is attracting criticism from public and some other social activists. Hence, this Commune Panchayat has proposed the above said site as Resource Collection Center since it is situated at 300 mts. away from the main road. In this regard, necessary F.M.B., site sketch in respect of the proposed area mentioned above has also been sent alongwith the above proposal.

2. But as an alternative to the above site, this Commune Panchayat has initiated to get the unused space available with the Fisheries Department with compound and gate provisions.

2. In this regard, I am to furnish herewith the Application for obtaining Authorisation in Form-I and Annual Report in Form-IV under Solid Waste Management Rules, 2016.

3. I am therefore to request you to authorize the said locations in large interest of the public atonce.

Yours faithfully,

(Signature)
(G. SAVOONDIRARAJAN)
COMMISSIONER.

Encl:-As above.

M
22/3/18
84/309, P.P.C.C

attested
v. Lemb

Dr.N.RAMESH
Senior Environmental Engineer
Department of Science,
Technology and Environment
Puducherry.

FORM - I

2

[see rule 15 (v) 16 (1) (c), 21(3)]

Application for obtaining authorisation under solid waste management rules for processing/recycling/treatment and disposal of solid waste

To
The Member Secretary,
State Pollution Control Board or Pollution Control Committee,
of Puducherry.
Sir,

I/We hereby apply for authorisation under the Solid Waste Management Rules, 2016 for processing, recycling, treatment and disposal of solid waste.

1. Name of the local body/agency appointed by them/ operator of facility	BAHOUR COMMUNE PANCHAYAT
2. Correspondence address Telephone No. Fax No. , e-mail:	Commissioner, Mairie Street, Bahour. 0413 - 2633 438
3. Nodal Officer & designation (Officer authorised by the local body or agency responsible for operation of processing/ treatment or disposal facility)	G. SAVOUNDIRA RAJAN, Commissioner, Bahour Commune Panchayat.
4. Authorisation required for setting up and operation of the facility (Please tick mark)	waste processing recycling treatment disposal at landfill
5. Attach copies of the Documents Site clearance (local body) Proof of Environmental Clearance Consent for establishment Agreement between municipal authority and operating agency Investment on the project and expected return	Proposal has already been sent to PPCC on 7.11.2017 alongwith necessary F.M.B. and sketches for the proposed new site at Thiruttukalam (approximately one acre) near Thrashing floor at Bahour for dumping of garbages. As an alternate site, the Fisheries Dept., is being approached for utilizing their space available with the compound and gate provisions near M/s. Inox Air Products Ltd.,

Attested

N. Ramesh

Dr. N. RAJESH
Senior Environmental Engineer
Department of Science,
Technology and Environment
Puducherry.

6.	Processing/recycling/treatment of solid waste (i) Total Quantity of waste to be processed per day Quantity of waste to be recycled Quantity of waste to be treated Quantity of waste to be disposed into landfill (ii) Utilisation programme for waste processed (Product utilisation) (iii) Methodology for disposal (attach details) Quantity of leachate Treatment technology for leachate	Does not arise.
	(iv) Measures to be taken for prevention and control of environmental Pollution	Does not arise.
	(v) Measures to be taken for safety of workers working in the plant (vi) Details on solid waste processing/recycling/treatment/disposal facility (to be attached)	Does not arise.
7.	Disposal of solid waste Number of sites identified Quantity of waste to be disposed per day Details of methodology or criteria followed for site selection (attach) Details of existing site under operation Methodology and operational details of landfilling Measures taken to check environmental pollution	2 (Nos.) 40 Tonnes. F.M.B. enclosed.
8	Any other information.	All collected wastes are sent to waste processing unit maintained by PASIC at Arasur on every year. A proposal is being proposed to initiate vermi compost in all Village Panchayats in co-ordination with D.R.D.A., Puducherry for this year.

Date :-

Place :-

Signature:- (G. SAVOONDIRA RAJAN)

Designation:- **COMMISSIONER**
Bahour Commune Panchayat,
Puducherry

Attested
N. Ramesh

Dr. N. RAMESH
Senior Environmental Engineer
Department of Science,
Technology and Environment
Puducherry.

Proposed Sanitary Dumping Yard at Bahour.

ALPHA
SANGA
COLLEGE

PETROL
BUNK.

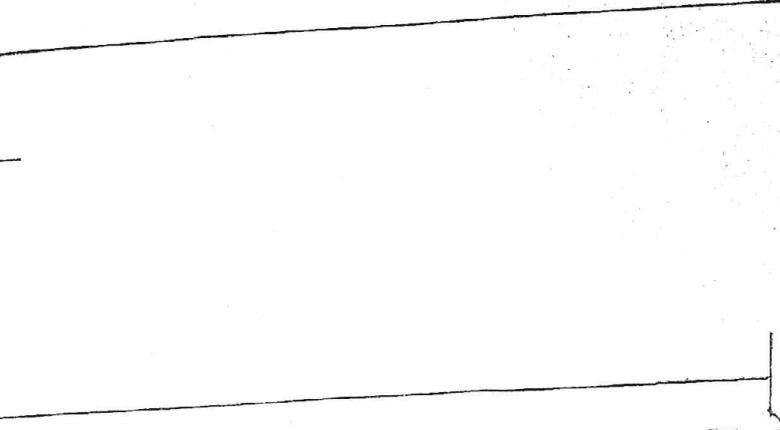
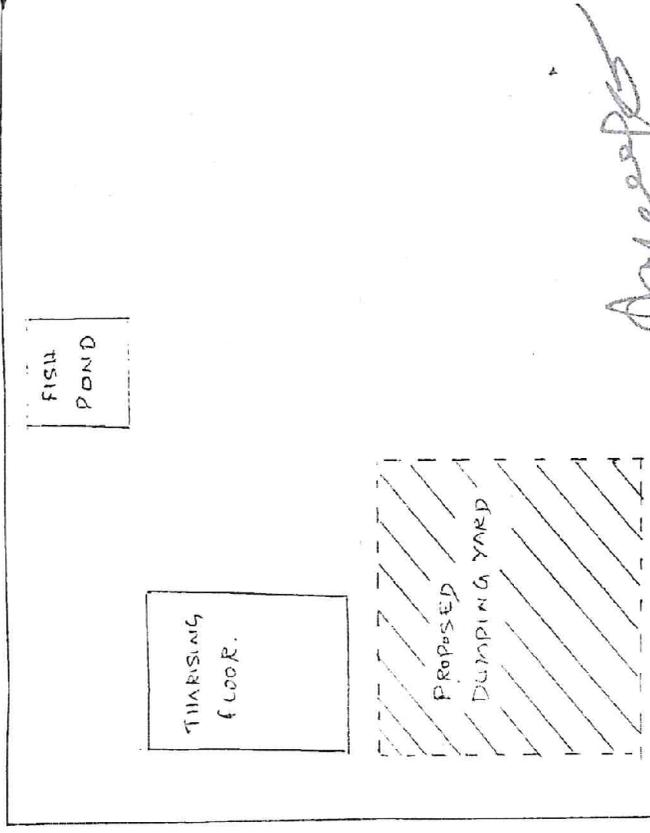
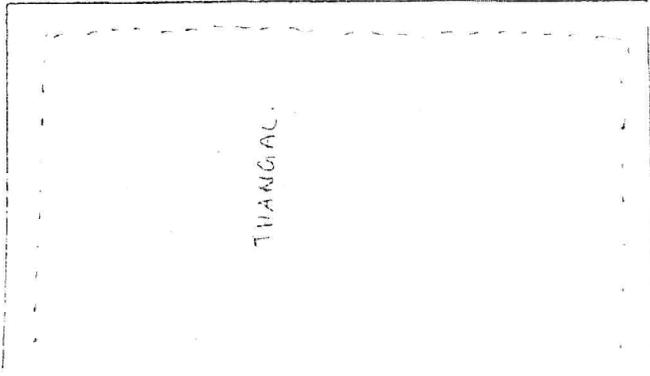
PETROL
BUNK.

TO BAHOUR

KANNIA KOIL ROAD

TO BANNAIKOIL

KANNIAMPINASI
KOIL STREET



THANGAL ROAD

TO CUCKALAN → EAST COAST ROAD

THIRISUNG
FLOOR.

FISH
POND

PROPOSED
DUMPING YARD

Approved

G.SAVOONDIRA RAJAN
COMMISSIONER
BAHOUR COMMUNE PANCHAYAT

Attested
N. Lankar

Dr. N. RAMESH
Senior Environmental Engineer
Department of Science,
Technology and Environment
Puducherry.

(NOT TO SCALE)

No. 8429 / PPCC / SWM / Autho/ JSA/ 2018 /12
GOVERNMENT OF PUDUCHERRY
DEPARTMENT OF SCIENCE TECHNOLOGY AND ENVIRONMENT
PUDUCHERRY POLLUTION CONTROL COMMITTEE
III Floor, Housing Board Building, Anna Nagar, Puducherry – 605 005
PH: 2201256 / 2203494 FAX: (0413) 2203494

* * *

Puducherry, the

Form- II
[seerule 16 (1) (e)]

13 6 APR 2018

Sub: PPCC - Grant of authorization to M/s. Bahour Commune Panchayat, Bahour, for collection and disposal of Solid waste generated in Bahour Commune Panchayat under Solid Waste Management Rules, 2016 – Reg.

Ref: Your application number No. 1-39/2018/BCP/RBD/294, dated 21.03.2018.

* * *

Authorisation under Solid Waste Management, Rules, 2016 is accorded to M/s. Bahour Commune Panchayat, Bahour, for collection and disposal of Solid waste at R.S.No. 18/3, Uchimedu Revenue Village, Thiruttukalam, Bahour Commune Panchayat under Solid Waste Management Rules, 2016 of quantity 40 MT / day.

1. This authorisation is valid for **one year** from the date of issue.
2. The authorisation is subject to the terms and conditions stated below and such conditions as may be otherwise specified in these rules and the standards laid down in Schedules I and II under these rules.
3. The Puducherry Pollution Control Committee may, at any time, revoke any of the conditions applicable under the authorisation and shall communicate the same in writing.
4. Any violations of the provision of the Solid Waste Management Rules, 2016 will attract the penal provision of the Environment (Protection) Act, 1986.
5. Shall obtain clearance from Puducherry Planning Authority.
6. Apply for Consent to Establish / Consent to Operate under Water (Prevention & Control of pollution) Act, 1974 and Air (Prevention & Control of pollution) Act, 1981, incase if you are going to do any processing.

GENERAL CONDITIONS

This authorisation is accorded with subject to the following conditions:

1. Shall follow the strict adherence to the provisions of Solid Waste Management Rules, 2016.
2. Provide training to the workers / waste pickers and waste collectors as per the Rules.
3. Segregation of waste at source shall be followed
4. Rejects/ inerts shall be disposed through secured landfilling.

Attested
n. Ramesh

Dr. N. RAMESH
Senior Environmental Engineer
Department of Science,
Technology and Environment
Puducherry.

5. Collected garbage must be covered and transported without spillage.
6. Burning of Solid Waste is strictly prohibited.
7. Material recovery facility or secondary storage facility for storage of recyclable materials shall be set up and it shall be disposed only to the authorized persons.
8. Construction & Demolition waste shall not be mixed with Solid waste.
9. Submit **Annual reports in Form-IV on or before 30th June** every year to the prescribed Authority.

For & on behalf of PPCC,

4

(SMITHA.R)

MEMBER SECRETARY

PUDUCHERRY POLLUTION CONTROL COMMITTEE

To
The Commissioner,
Bahour Commune Panchayat,
Bahour, Puducherry.

*O/c FB
12/11/18*

Copy to:

1. The Director, Local Administration Department, Puducherry
2. Guard file.

J
DESPATCHED

Attested

N. Ramesh

Dr. N. RAMESH
Senior Environmental Engineer
Department of Science,
Technology and Environment
Puducherry.



FORM - I

[See rule 15 (v) 16 (1) (c), 21 (3)] / 1325

Application for obtaining authorization under Solid Waste Management Rules for SLF of solid waste

To
The Member Secretary,
State Pollution Control Board or Pollution Control Committee of Puducherry,
Puducherry.

Sir,

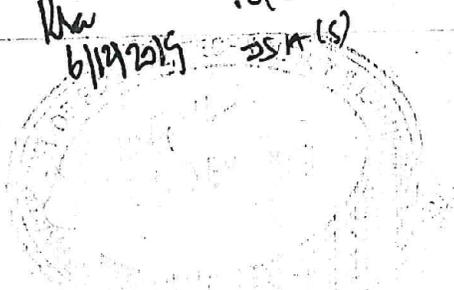
6/12

I/We hereby apply for authorization under the Solid Waste Management Rules-2016 for processing, recycling, treatment and disposal of solid waste.

1.	Name of the local body/ agency appointed by them/ operator of facility	BAHOUR COMMUNE PANCHAYAT
2.	Correspondence Address Telephone No. Fax No. E-mail:	Commissioner, Marie Street, Bahour. 0413-2633 438 bcp. pon@nic.in
3.	Nodal Officer & designation (Officer authorized by the local body or agency responsible for operation of processing/ treatment or disposal facility)	A.MANOJAR, Commissioner, 0413-2633 438 2633 833 bcp @ pon.nic.in
4.	Authorization required for setting up and operation of the facility (Please tick mark)	Waste Processing recycling treatment disposal at landfill
5.	Attach copies of the Documents Site clearance (local body) Proof of Environment Clearance Consent for establishment Agreement between municipal authority and operating agency Investment on the project and expected return	Copy of existing authorization letter

Attested
N. Ramesh

Dr. N. RAMESH
Senior Environmental Engineer
Department of Science,
Technology and Environment
Puducherry.



FORM - I
[See rule 15 (v) 16 (1) (c), 21 (3)] / 1325

Application for obtaining authorization under Solid Waste Management Rules for SLF of solid waste

The Member Secretary,
State Pollution Control Board or Pollution Control Committee of Puducherry,

6.	<p>Processing/Recycling/Treatment of Solid Waste</p> <p>(i) Total Quantity of waste to be processed per day Quantity of waste to be recycled Quantity of waste to be treated Quantity of waste to be disposable into landfill</p> <p>(ii) Utilization program for waste processed (Product utilization)</p> <p>(iii) Methodology for disposal (attach details) Quantity of leachate Treatment technology for leachate</p>	Does not arise
	(iv) Measures to be taken for prevention and control of Environmental pollution.	Does not arise
	<p>(v) Measures to be taken for safety of workers working in the plant</p> <p>(vi) Details on solid waste processing /recycling / treatment / disposal facility (to be attached)</p>	Does not arise
7.	<p>Disposal of solid waste</p> <p>Number of sites identified</p> <p>Quantity of waste to be disposed per day</p> <p>Details of methodology or criteria followed for site selection (attach)</p> <p>Details of existing site under operation</p> <p>Methodology and operational details of land filling</p> <p>Measures taken to check environmental pollution</p>	<p>3 Nos</p> <p>40 Tonnes.</p> <p>F.M.B enclosed</p> <p>Land filling</p> <p>No</p>
8.	Any other information.	It is proposed to set up Resource Recovery Park at 3 sites Karaiyambuthur, Bahour & Kirumampakkam.

Date : 03.12.2019.

Place : BAHOUR.

Signature :



(A.MANOJKUMAR)

Designation : COMMISSIONER

Attested
N. Ramesh

Dr.N.RAMESH
Senior Environmental Engineer
Department of Science,
Technology and Environment
Puducherry.

Settlement register for lands in the Villages of Pondicherry Union Territory

S.F. 18

(See Rule 8 of the Pondicherry Settlement Rules, 1970)

யூனியனில் உள்ள பகுதிகளில் உள்ள நிலங்களை 1970-ம் ஆண்டு சட்டம் 8-வது கீழ்க் கட்டுப்பாட்டுக்கு உட்படுத்தும் விதமாக

Number and Name of the Revenue Village
சமூகம் மற்றும் வருமான கிராமம்

Name of the Commune
சமூகம்

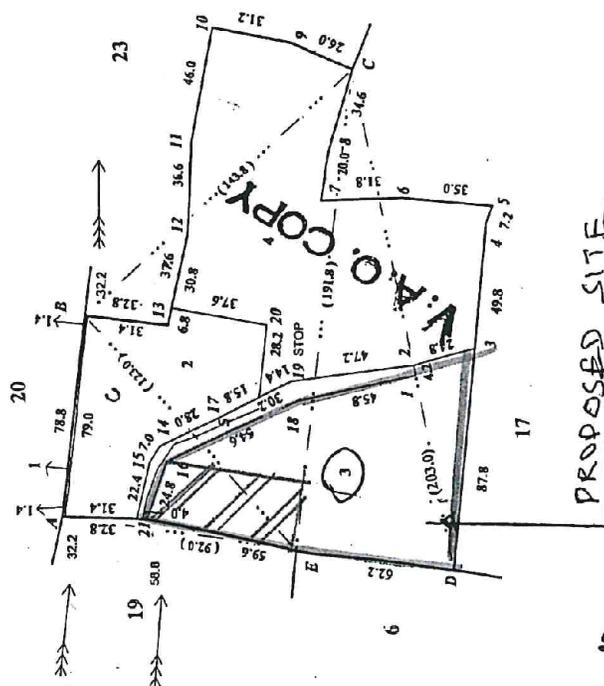
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
Sl. No.	Area (Hectares)	Area (Guntas)	Area (Cents)	Area (Annas)	Area (Mils)	Area (Square Feet)	Area (Square Meters)	Area (Square Yards)	Area (Square Feet)	Area (Square Meters)	Area (Square Yards)	Area (Square Feet)	Area (Square Meters)
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36	55	55	55	55	55	55	55	55	55	55	55	55	55
37	55	55	55	55	55	55	55	55	55	55	55	55	55
38	55	55	55	55	55	55	55	55	55	55	55	55	55
39	55	55	55	55	55	55	55	55	55	55	55	55	55
40	55	55	55	55	55	55	55	55	55	55	55	55	55
41	55	55	55	55	55	55	55	55	55	55	55	55	55
42	55	55	55	55	55	55	55	55	55	55	55	55	55
43	55	55	55	55	55	55	55	55	55	55	55	55	55
44	55	55	55	55	55	55	55	55	55	55	55	55	55
45	55	55	55	55	55	55	55	55	55	55	55	55	55
46	55	55	55	55	55	55	55	55	55	55	55	55	55
47	55	55	55	55	55	55	55	55	55	55	55	55	55
48	55	55	55	55	55	55	55	55	55	55	55	55	55
49	55	55	55	55	55	55	55	55	55	55	55	55	55
50	55	55	55	55	55	55	55	55	55	55	55	55	55
51	55	55	55	55	55	55	55	55	55	55	55	55	55
52	55	55	55	55	55	55	55	55	55	55	55	55	55
53	55	55	55	55	55	55	55	55	55	55	55	55	55
54	55	55	55	55	55	55	55	55	55	55	55	55	55
55	55	55	55	55	55	55	55	55	55	55	55	55	55
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62	55	55	55	55	55	55	55	55	55	55	55	55	55
63	55	55	55	55	55	55	55	55	55	55	55	55	55
64	55	55	55	55	55	55	55	55	55	55	55	55	55
65	55	55	55	55	55	55	55	55	55	55	55	55	55
66	55	55	55	55	55	55	55	55	55	55	55	55	55
67	55	55	55	55	55	55	55	55	55	55	55	55	55
68	55	55	55	55	55	55	55	55	55	55	55	55	55
69	55	55	55	55	55	55	55	55	55	55	55	55	55
70	55	55	55	55	55	55	55	55	55	55	55	55	55
71	55	55	55	55	55	55	55	55	55	55	55	55	55
72	55	55	55	55	55	55	55	55	55	55	55	55	55
73	55	55	55	55	55	55	55	55	55	55	55	55	55
74	55	55	55	55	55	55	55	55	55	55	55	55	55
75	55	55	55	55	55	55	55	55	55	55	55	55	55
76	55	55	55	55	55	55	55	55	55	55	55	55	55
77	55	55	55	55	55	55	55	55	55	55	55	55	55
78	55	55	55	55	55	55	55	55	55	55	55	55	55
79	55	55	55	55	55	55	55	55	55	55	55	55	55
80	55	55	55	55	55	55	55	55	55	55	55	55	55
81	55	55	55	55	55	55	55	55	55	55	55	55	55
82	55	55	55	55	55	55	55	55	55	55	55	55	55
83	55	55	55	55	55	55	55	55	55	55	55	55	55
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93	55	55	55	55	55	55	55	55	55	55	55	55	55
94	55	55	55	55	55	55	55	55	55	55	55	55	55
95	55	55	55	55	55	55	55	55	55	55	55	55	55
96	55	55	55	55	55	55	55	55	55	55	55	55	55
97	55	55	55	55	55	55	55	55	55	55	55	55	55
98	55	55	55	55	55	55	55	55	55	55	55	55	55
99	55	55	55	55									

No:80
Village { Name: Uchimedu
Area: 2.21.5 Hectares

REFERENCE

6800 X 20 Y.C = 136000
56 X 24.30 = 13600

Field No: 18



PROPOSED SITE

2.5.15.18 18 20.21.15 Headboard

21	3.4	E (92.0)	32.8	18.0	Dk	16
20	21.2	A	86.2	15.0	Dk	15
19	9.0	C	81.8	12.0	Dk	14
18	5.6	E	65.0	19.8	15	14
17	14.0	E (123.0)	57.8	58.0	13.0	14
16	25.0	Dk	74.8	52.4	58.8	A
15	13.6	Dk	66.2	66.0	66.0	Dk
14	14.0	Dk	66.0	66.0	66.0	Dk
13	25.0	Dk	64.2	64.2	64.0	Dk
12	3.6	Dk	59.8	59.8	59.8	15
11	3.6	Dk	58.0	58.0	58.0	14
10	3.6	Dk	52.4	52.4	52.4	A
9	3.6	Dk	58.8	58.8	58.8	A
8	15.6	Dk	143.8	143.8	143.8	Dk
7	22.2	Dk	203.0	203.0	203.0	Dk
6	15.6	Dk	172.2	172.2	172.2	Dk
5	22.2	Dk	153.2	153.2	153.2	Dk
4	15.6	Dk	148.2	148.2	148.2	Dk
3	15.6	Dk	138.4	138.4	138.4	Dk
2	15.6	Dk	132.4	132.4	132.4	Dk
1	15.6	Dk	84.2	84.2	84.2	Dk
Line	81.8	Dk	77.6	77.6	77.6	Line
Line	21.0	Dk	21.0	21.0	21.0	Line
Line	58.2	Dk	58.2	58.2	58.2	Line

COMMISSIONER
Bahour Commune Panchayat
Puducherry;

Scale 1:2000

COMMISSIONER
BAHOUR COMMUNE PANCHAYAT
PUDUCHERRY

Attested
w. Seal

Dr. N. RAMESH
Senior Environmental Engineer
Department of Science,
Technology and Environment
Puducherry.

Scanned by CamScanner

Settlement register for lands in the Villages of Pondicherry Union Territory

(See Rule 8 of the Pondicherry Settlement Rules, 1970)

பண்டிச்சேரி ஒன்றியப் பகுதிகளில் உள்ள கிராமங்களில் உள்ள நிலங்களின் பட்டியல்

Number and Name of the Revenue Village 72 KIRUPAMPAKKAI
செய்தலுக்குரிய கிராமத்தின் எண்ணிக்கை மற்றும் பெயர்

Name of the Commune 72 கிரும்பக்காய்
செய்தலுக்குரிய கிராமத்தின் பெயர்

BAHOOR
கிராமம்

Name of Taluk/Sub-Taluk
தாலுக்கின் பெயர்/பகுதி

Sl. No.	Survey Number	Area (A)	Class and cost of land	Rate per Hectare	Extent	Assessment	Fuller NO. and name of the registered holder	Name of the tenant if the registered holder himself is not cultivating the land	Rent
எ.கா.	செய்தல் எண்	அளவு (அ)	நில வகை மற்றும் நில விலை	ஹெக்டேர் ஒன்றுக்கு விலை	பரப்பளவு	அளவீடு	பதிவு செய்துள்ளவரின் முழு எண் மற்றும் பெயர்	நில உரிமையாளர் அல்லது நிலம் கிழிவிட்டால் பதிவு செய்துள்ளவரின் பெயர்	பண்டிச்சேரி
21	729 BIS PT 732 731	A	7-2	17.60	2-46-00	43.30	259 / 348 (S/O: QUANTAR DESQUIN) JAYARAJ (S/O: PERUMAL CHETTIAR) பிரமோதன் குமார் / சுப்பிரமணியன்	UR. 12/86 செய்தல் எண் W.R.No. 437/B/D/21/2002 த. 18.4.2002.	
21	731	A	-	-	0-32-00			சுயமேயர்	
21	690 PT	A	-	-	0-04-50			சுயமேயர்	
TOTAL						43.30			
22	728 726 725 724	A	7-2	17.60	6-18-00	109.10	121 சுயமேயர் (S/O: சந்திரன் (சு) சந்திரன்) REYNAL DHANIBAL (S/O: KATHARATHU & KATHAN)	செய்தல் எண் 26/B/D/1/1.10.84	
22	727	A	7-2	17.60	0-53-00	9.30	122 சுயமேயர் (சுயமேயர் அரண்மனை)		



(Signature)
COMMISSIONER
BAHOOR COMMUNE PANCHAYAT
PUDUCHERRY

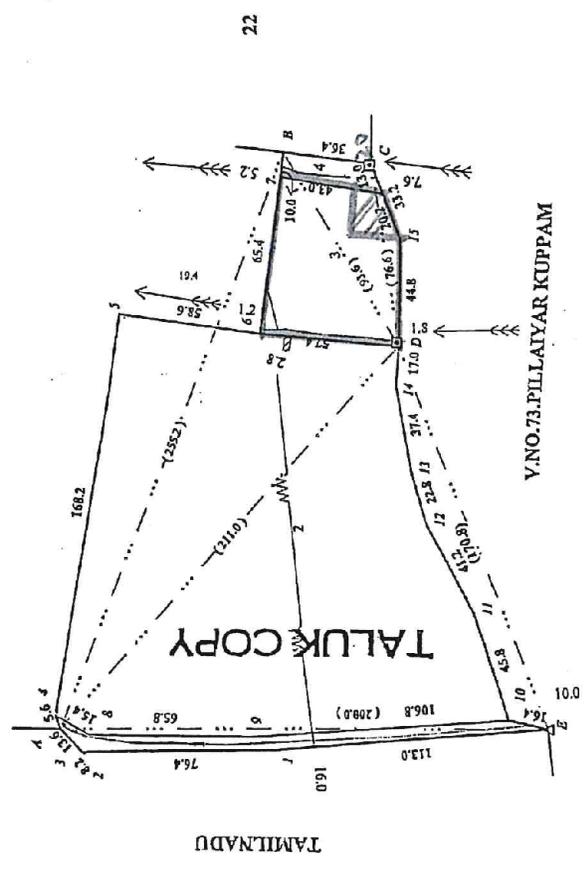
Attested
(Signature)
Dr. N. RAMESH
Senior Environmental Engineer
Department of Science,
Technology and Environment
Puducherry.

District: Pondicherry
Sub-Taluk: Bahur

No: 72
Village { Name: Kirumampakkam
Area: 2.93.5 Hectares

REFERENCE
3200 X 20% = 640 M²
32 X 20 M

Field No: 21



15	6.8	C	28.6	22.2	(93.6)	D	60.6	9
14	6.8	D	(211.0)	48.2	(211.0)	A	5.8	100
13	13.8	A	A	A	A	A	A	8
12	16.2	D	D	D	D	D	D	6
11	11.6	B	B	B	B	B	B	7
10	14.0	E	E	E	E	E	E	6
3	10.2	A	(200.0)	197.4	73.6	D		
2	9.2	A	190.4	245.6	2.6	7		
1	8.8	A	189.2	182.0	17.8	6		

[Signature]
COMMISSIONER
BAHUR COMMUNE PANCHAYAT
PUDUCHERRY

Scale 1:2000

Attested
[Signature]
Dr. N. RAMESH
Senior Environmental Engineer
Department of Science,
Technology and Environment
Puducherry.

22-29-7

Register for lands in the Villages of Pondicherry
 (See Rule 8 of the Pondicherry Settlement Rules, 1970)
 பஞ்சாபுரம் கிராமங்களில் உள்ள நிலங்களின் பட்டியல்
 (பஞ்சாபுரம் கிராமங்களில் உள்ள நிலங்களின் பட்டியல்)

S.F. 18

பக்கம்: 81

Revenue Village: 60 KARAYANPUTHUR
 கிராமம், பெயர்: 60 கரையாபுத்தூர்

Name of the Commune: BAHOUR
 கிராமம் பெயர்: BAHOUR

of Taluk/Sub-Taluk: BAHOUR
 கிராமத்தின் வட்டத்தின் பெயர்: BAHOUR

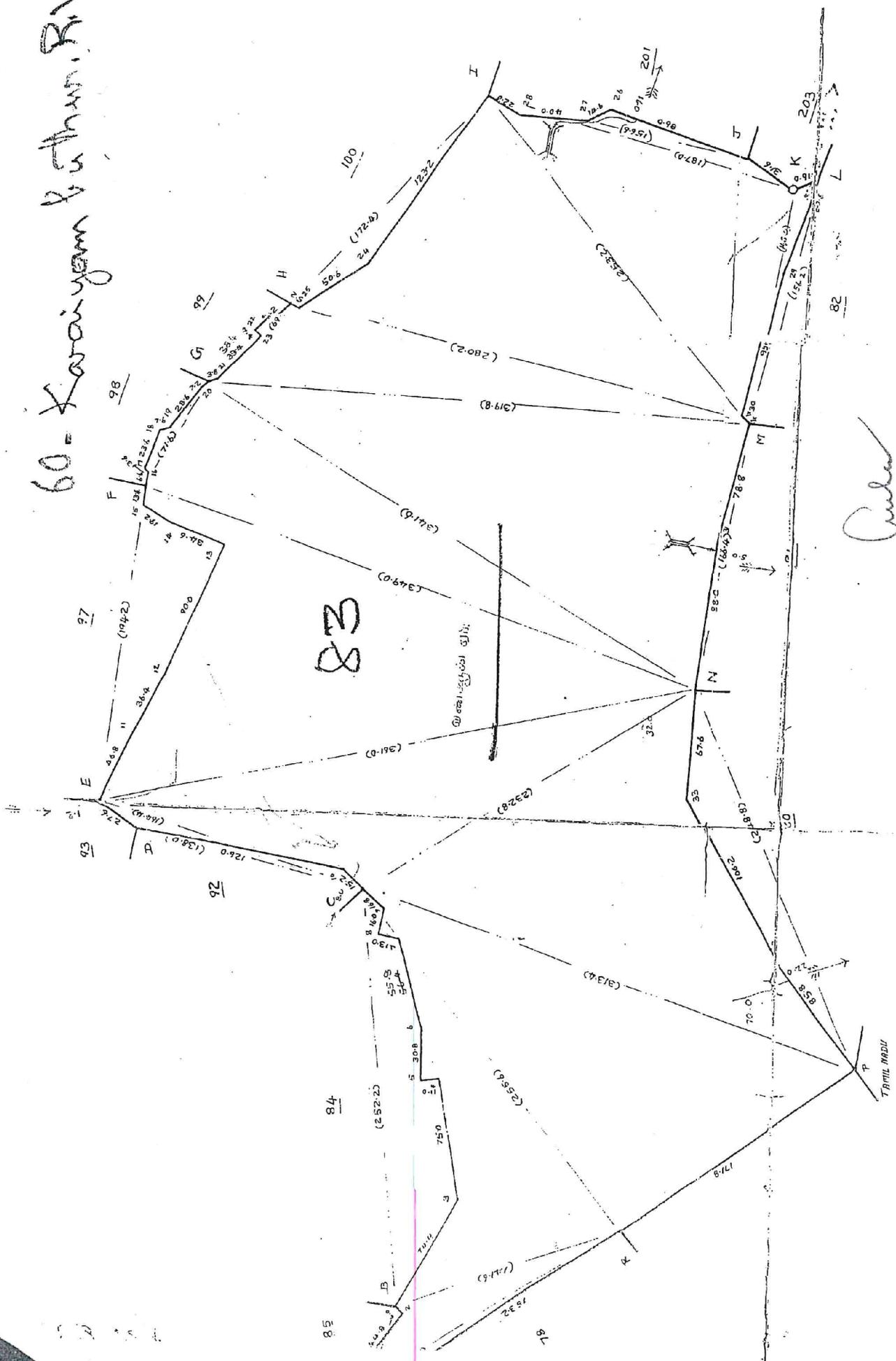
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
Survey Number	S. No. in Survey	Old Survey Number	Government (G) Revenue (R)	Day (D) Water (W) Revenue (R)	Water (W) Revenue (R)	Source of Irrigation	Class	Area in Hectares	Rate per Hectare	Extent	Assessment	Part No. and name of the registered holder	Name of the land
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
83		310 324	4	4						18-58-00			
		324 BIS 322 311 3/6 333 PT											சுற்றுலா திட்டம்
84	1	363 3/6	7	4				4-1	2	8-30	1.50	சுற்றுலா திட்டம் (S/O: திருமலை அரண்மனை) SUBRAMANIAN (S/O: NARAYANASAMY COUNDER)	
84	2	363 4/6/1 363 4/6/2	7	4				4-1	2	8-30	1.60	சுற்றுலா திட்டம் (S/O: திருமலை அரண்மனை) PERIYASAMY COUNDER (S/O: SANIYASI COUNDER)	
84	3	324 BIS/PT	4	4						0-13-52			
TOTAL											0.80		

Arden
COMMISSIONER
 BAHOUR COMMUNE PANCHAYAT
 PUDUCHERRY

Attested
v. Ramesh
Dr. N. RAMESH
 Senior Environmental Engineer
 Department of Science,
 Technology and Environment
 Puducherry.

medu
Hectares

60- Karaiyem & thuvu, P.N.



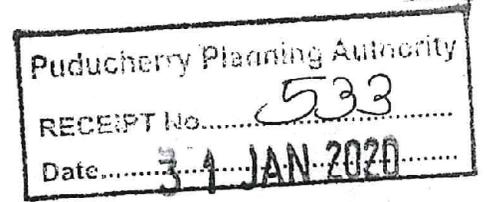
[Signature]
COMMISSIONER
 RAHOOR COMMUNE PANCHAYAT
 PUDUCHERRY

Attested
n. Ramesh

Dr. N. RAMESH
 Senior Environmental Engineer
 Department of Science,
 Technology and Environment
 Puducherry.

Bahour, dt. 28.01.32020.

To
 The Member Secretary,
 Puducherry Pollution Control Committee,
 Puducherry.



Sir,

Sub: BCP - Submission of Form - I for seeking authorization to Bahour Commune Panchayat under Municipal Solid Waste (Management and Handling) Rules, 2000 - Requested - Reg.

I am to stat that this Commune Panchayat has proposed to setup 3 Nos of RRP centers and also SLF at the same site in part and their detail is as follows:

Sl. No.	R.S.No.	Name of Revenue Village	Extent In Sq.m.				Total
			For RRP	For SLF	For C&D Waste	For carcasses	
1	18/3	Bahour	5650	1200	Nil	100	6950
2	21/3	Kirumampakkam	2145	600	Nil	50	2795
3	83	Karaiyambuthur	6,000	3000	5900	100	15,000

Sl. No.	R.S.No.	Name of Revenue Village	Qty. per year in Tonnes.				Total
			For RRP	For SLF	For C&D Waste	For carcasses in Nos.	
1	18/3	Bahour	5998	2	Nil	5	6000
2	21/3	Kirumampakkam	4788	2	Nil	5	4800
3	83	Karaiyambuthur	1199	1	200	3	1200

Also, the Form-I for seeking authorization for dumping of Construction and Demolition Waste is attached.

I kindly request you to issue necessary authorization for setting up of RRP, SLP and Handling of Construction and Demolition Waste on the above said sites please.

Yours faithfully,

(A. MANOHAR)
 COMMISSIONER

Encl.: As above.

Attested
v. Sub

Dr.N.RAMESH
 Senior Enviromental Engineer
 Department of Science,
 Technology and Environment
 Puducherry.

It was informed that Kirumampakkam was not selected.
 Pmp
 3.11/2020
 DM (E)

No. 8429 / PPCC / SWM / Autho/ JSA/ 2020/3)
GOVERNMENT OF PUDUCHERRY
DEPARTMENT OF SCIENCE TECHNOLOGY AND ENVIRONMENT
PUDUCHERRY POLLUTION CONTROL COMMITTEE
 III Floor, Housing Board Building, Anna Nagar, Puducherry – 605 005
 PH: 2201256 / 2203494 FAX: (0413) 2203494

Puducherry, the
21 APR 2020

Form- II
[see rule 16 (1) (e)]
Format for issue of authorisation

To
 The Commissioner,
 Bahour Commune Panchayat,
 Bahour – 607 402.

Sir,

Sub: PPCC – Issue of Authorisation under Solid Waste Management Rules, 2016 to set up Material Recovery Facility (MRF) and Sanitary Land Filling (SLF) at Bahour Revenue Village – Reg.
 Ref: Yr. Lr. No. 6-19/BCP/E-6/2020/1497, dated 28.01.2020.

The Puducherry Pollution Control Committee after examining the proposal hereby authorizes **Bahour Commune Panchayat** for setting up of Material Recovery Facility (MRF) of solid waste and Sanitary Land Filling (SLF) of inert waste at R.S.No. 18/3 of Bahour Revenue Village, with the following terms and conditions:

1. The authorization is valid for **one year**.
2. The authorisation is subject to the terms and conditions stated below and such conditions as may be otherwise specified in these rules and the standards laid down in **Schedules I and II under these rules.**
3. The Puducherry Pollution Control Committee, for reasons to be recorded and communicated in writing, may revoke the authorization at any time.
4. Any violation of the provision of the Solid Wastes Management Rules, 2016 will attract the penal provision under the Environment (Protection) Act, 1986 (29 of 1986).
5. **SCHEDULE I [see rule 15 (w),(zi), 16 (1) (b) (e), 16 (4)] Specifications for Sanitary Landfills shall be strictly followed when the proposed site is in operation.**
6. Buffer zone around the SLF shall be provided and suitable tree species shall be planted.
7. Provide training to the workers / waste pickers and waste collectors as per the Rules.
8. Segregation of waste at source shall be followed

Attested
N. Ramesh

Dr. N. RAMESH
 Senior Environmental Engineer
 Department of Science,
 Technology and Environment
 Puducherry.

9. Collected garbage must be covered and transported without spillage.
10. Instruct the workers not to burn solid waste while collection or transportation.
11. The segregated non-degradable items shall be disposed only to the authorized persons.
12. Construction & Demolition waste shall not be mixed with Solid waste.
13. Submit Annual reports in Form-IV on or before 30th June every year to Puducherry Pollution Control Committee.

For and on behalf of PPCC,

Smitha R

(SMITHA.R IAS)
Member Secretary

Puducherry Pollution Control Committee

O/c
SS
21/04/2020

Copy to:

1. The Director,
Local Administration Department,
Puducherry.
2. Guard file.

S. Bose
21/4/2020

DESPATCHED

[Signature]

Attested

N. Ramesh

Dr. N. RAMESH
Senior Environmental Engineer
Department of Science,
Technology and Environment
Puducherry.

No. 8429 / PPCC / SWM / Autho/ JSA/ 2021/984
GOVERNMENT OF PUDUCHERRY
DEPARTMENT OF SCIENCE TECHNOLOGY AND ENVIRONMENT
PUDUCHERRY POLLUTION CONTROL COMMITTEE
III Floor, Housing Board Building, Anna Nagar, Puducherry – 605 005
PH: 2201256 / 2203494 FAX: (0413) 2203494

Puducherry, the
08 SEP 2021

Form- II
[see rule 16 (1) (e)]
Format for issue of authorisation

To
The Commissioner,
Bahour Commune Panchayat,
Bahour – 607 402.
Sir,

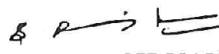
Sub: PPCC – Renewal of Authorisation under Solid Waste Management
Rules, 2016 to set up Sanitary Land Filling (SLF) at Bahour Revenue
Village – Reg.

Ref: Yr. Lr. No. 6-32/BCP/E-6/202-22/1468, dated 02.09.2021.

The Puducherry Pollution Control Committee after examining the proposal hereby renewed the authorization of **Bahour Commune Panchayat** for setting up of Solid waste processing centre and sanitary land filling at R.S.No. 18/3 of Uchimedu Revenue Village, with the following terms and conditions:

1. The authorization is valid for one year.
2. The authorisation is subject to the terms and conditions stated below and such conditions as may be otherwise specified in these rules and the standards laid down in **Schedules I and II under these rules.**
3. The Puducherry Pollution Control Committee, for reasons to be recorded and communicated in writing, may revoke the authorization at any time.
4. Any violation of the provision of the Solid Wastes Management Rules, 2016 will attract the penal provision under the Environment (Protection) Act, 1986 (29 of 1986).
5. **SCHEDULE I [see rule 15 (w),(zi), 16 (1) (b) (e), 16 (4)] Specifications for Sanitary Landfills shall be strictly followed when the proposed site is in operation.**
6. Buffer zone around the SLF shall be provided and suitable tree species shall be planted.
7. Provide training to the workers / waste pickers and waste collectors as per the Rules.
8. Segregation of waste at source shall be followed
9. Collected garbage must be covered and transported without spillage.
10. Instruct the workers not to burn solid waste while collection or transportation.
11. The segregated non-degradable items shall be disposed only to the authorized persons.
12. Construction & Demolition waste shall not be mixed with Solid waste.
13. Submit Annual reports in Form-IV on or before 30th June every year to Puducherry Pollution Control Committee.

For & on behalf of PPCC,


(Dr. S. DINESH KANNAN, IFS)
MEMBER SECRETARY (PPCC)

Copy to:

1. The Director, Local Administration Department, Puducherry.
2. Standing Guard file.

O/c
07/09/2021

S. Babu
31/9/2021

Attested



Dr. N. RAMESH
Senior Environmental Engineer
Department of Science,
Technology and Environment
Puducherry.

NO.3 / PPCC / SWM / DIR / JSA / 2021 / 1372
GOVERNMENT OF PUDUCHERRY
DEPARTMENT OF SCIENCE TECHNOLOGY AND ENVIRONMENT
PUDUCHERRY POLLUTION CONTROL COMMITTEE
III-Floor, Poudicherry Housing Board Building, Puducherry - 605 005
Phone: (0413) 2201256 Fax: (0413) 2203494

Puducherry, dated
11 NOV 2021

To
The Commissioner,
Bahour Commune Panchayat,
Bahour, Puducherry.

Sub: PPCC - Issue of direction under Solid waste Management Rules, 2016 - Reg.
Ref: Complaint appeared in "The Hindu" dt. 28.10.2021.

Whereas, a public complaint has been appeared in "The Hindu", on 28.10.2021, alleged that the Solid waste is being dumped near road side, Thangal and canal of Bahour and creating nuisance to the public.

And whereas, it was noticed during the inspection of Officials of PPCC, on 28.10.2021, that Solid waste were dumped on the road side near Thangal and water irrigation canal by Bahour Commune Panchayat.

And whereas, it is creating unhygienic condition and environment hazards in that area and to the public. These are violation of the Environment (Protection) Act, 1986 and Solid waste Management Rules, 2016.

And whereas, dumping of solid waste near Thangal and irrigation canal will leads to water contamination and leachate will affect the ground water.

And whereas, PPCC authorized to carry out solid waste processing facility at R.S.No.18/3 of Uchimedu Revenue Village.

And whereas, the authorized site is not utilized by you, which is violation as per the Solid waste Management Rules, 2016 and Environment (Protection) Act, 1986.

Therefore, you are directed as per the Section 5 of Environment (Protection) Act, 1986, to take appropriate action immediately to clear the dumped waste and stop further dumping in that site and utilize the authorized place for Solid Waste Management. Compliance report shall reach this Authority within 15 days.

For & on behalf of PPCC,

Smithia.R
(SMITHIA.R / AS)
MEMBER SECRETARY
Puducherry Pollution Control Committee

O/c *AS*
11/11/2021.

- Copy to:
1. The Director,
Local Administration Department,
Puducherry.
2. Guard File.

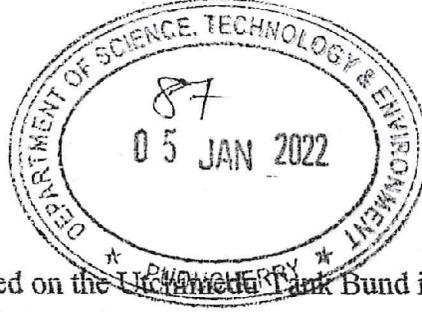
S. Bahur
11/11/2021
DESPATCHED

Attested
v. kaul
Dr.N.RAMESH
Senior Enviromental Engineer
Department of Science,
Technology and Environment
Puducherry.

Bahour, dt. 28.12.2021.

fo

The Director,
Local Administration Department,
Puducherry.



Sir,

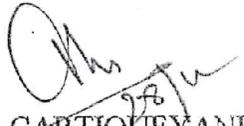
Sub: BCP - Works – Waste being dumped on the Utchimedu Tank Bund in Bahour - Stopped –
Action Taken Report Submitted - Reg.

- Ref: 1. e- Mail, dt 06.12.2021 of the Utchimedu Eri Sangam addressed to the Secretary, PPCC., Pdy. and others.
2. Endt. No. 12457/LAD/CP-3(P)/2021/BCP, dt. 22.12.2021 of the DD(RD), LAD., Pdy.
3. Ack. No Pu01/Pu01/LGP/32855/21, dt. 1.12.2021 of the Hon'ble Lieutenant Governor, Puducherry.
4. Note No. 1914/SECY(LAD)/PA/2021, dt 09.12.2021 of the Secretary to Govt., (Local Administration), Puducherry.

With reference to the subject cited above and also in response of the direction of the Secretary (LA) vide Note 4th reference cited, this Commune Panchayat is being transporting the garbages by the Tractor Tipper Lorries directly to the Kurumbapet dumping yard maintained by the Oulgaret Municipality from 15.12.2021 onwards. Apart from that a proposal has submitted to the Executive Engineer, (PUDA), Local Administration Department, Puducherry for setting up of Resource Recovery Park at 18/3 of Utchimedu Revenue Village.

Previously, this Commune Panchayat has dumped some garbages at Bahour Commune and it is also being proposed to shift it to Kurumbapet dumping yard. Soon, the same will be transported to Kurumbapet dumping yard by following usual procedure.

Yours faithfully,


(R. CARTIQUEYANE)
COMMISSIONER.

- Copy submitted to: 1. The Director, Local Administration Department, Puducherry.
2. The Director, Department of Science and Technology, Puducherry. ✓
3. The PS to the Secretary (LA), Chief Secretariat, Puducherry.
4. The Private Secretary to the Hon'ble Lieutenant Governor, Raj Nivas, Puducherry.

26/12/22
JSE/JSA-PPCC

5/12/22

ddrdnew5

Attested



Dr. N. RAMESH
Senior Environmental Engineer
Department of Science,
Technology and Environment
Puducherry.